

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 241
CP-21/2021

IN THE MATTER OF:

Sh. Chander Kishore Madan ... Applicant/Petitioner

Versus

M/s Roinet Solutions Pvt. Ltd ... Respondent

Under Section: 58(3) & 59

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Advocate V Ravindra for Respondent, Mr. P. K. Mittal Advocate for
Petitioner

ORDER

Renotify this case on 15.03.2021



(T.S SINGH)
COURT OFFICER